

studies have been conducted to determine the number of children who die every year due to malnutrition. The Govt. has initiated various steps to improve the nutritional status of the vulnerable groups i.e. the preschool children and pregnant and lactating women. The programmes being undertaken are:

1. Prophylaxis programme against blindness due to vitamin 'A' deficiency.
2. Prophylaxis programme to prevent nutritional anaemia in mothers and children.
3. Goitre Control Programme.
4. Integrated Child Development Services Scheme (ICDS).
5. Special Nutrition Programme (SNP)
6. Balwadi Nutrition Programme (BNP)
7. Mid-day Meal Programme.

Besides the above programmes, the long term approach lays emphasis on increase in food production, nutrition education, better health services and anti poverty programmes to increase the purchasing power of the people.

Proposal to Set up P.H.Cs. during Eighth Plan

8870. SHRI HUSSAIN DALWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to set up Primary Health Centres for every ten thousand population during the Eighth Five Year Plan;

(b) if not, the proposed pattern of primary Health Centres during the Eighth Five Year Plan;

(c) whether Government propose to take away family welfare work from Primary Health Centres and establish independent Centres for family welfare work; and

(d) if not, the steps contemplated to strengthen the family welfare work in these centres?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (d). The Eighth Plan document has not yet been finalised by the Planning Commission.

Plant to Set up Trauma Treatment Centres in State Capitals

8871. SHRIMATI KISHORE SINHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to assist state Governments to open the Trauma treatment centres in the State Capitals as has been done recently in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). A Scheme known as the Centralised Accident and Trauma services to ensure prompt medical attention to the accident victims in Delhi was started in April, 1988. The Scheme is likely to serve as a model Scheme for the rest of the country especially for the metropolitan cities in the various States. It is for the State Governments concerned to adopt this scheme for implementation in various cities in their States.